## CP NO. 124(ND)/2015 RT No.10/2016

Sanjeev Kumar

...Petitioner

Versus.

M/s JMD Cititech Pvt. Ltd.

...Respondents

Present:- Mr.Rajan Gupta, Advocate for Mr. P.Nagesh, Advocate

for petitioner.

Mr. I.P.S.Bains, Advocate for Mr. Parikar Budhiraja,

Advocate for respondents No. 1 to 7.

Learned counsel for petitioner has filed rejoinder along with documents copy of which has been supplied to learned counsel for respondents.

Post the matter to 21.10.2016 for arguments.

(Justice R.P. Nagrath) Member (Judicial)

Deepa Krishan)
Member (Technical)

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October 04, 2016